

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.222/Chd/Pb/2017**

In the matter of:

LUI Infra Pvt. Ltd.

...Petitioner

Vs.

Registrar of Companies,  
NCT of Delhi & Haryana

...Respondent

Present: None for petitioner.

Mr.M.S.Pachauri from Registrar of Companies, Punjab &  
Chandigarh for ROC, NCT of Delhi & Haryana

The Hon'ble Member (Judicial) is on official tour, hence the matter is  
adjourned to 12.03.2018.

Sd/-  
Court Officer

January 29, 2018  
subbu